

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
OLYMPIC SPORTSWARE & EQUIPMENTS PRIVATE LIMITED**

No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	OLYMPIC SPORTSWARE & EQUIPMENTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	02/01/1989
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bangalore, KA
4.	Corporate Identity No. of corporate debtor	U36931KA1989PTC009742
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 9, 4th Phase, Bommasandra Industrial Area (Sub-layout), Hosur Road, Bangalore, Karnataka, India, 560099
6.	Date of closure of Insolvency Resolution Process	11-06-2025
7.	Liquidation commencement date of corporate debtor	11-06-2025 (Order received through email on 16-06-2025)
8.	Name and registration number of the insolvency professional acting as liquidator	M V Sudarshan Reg. No. IBBI/IPA-002/IP-N00561/2017-18/11707 (AFA Valid up to 31-12-2025)
9.	Address and e-mail of the liquidator, as registered with the Board	Address: No.984/13, 8th Main, Girinagar II Phase, Bangalore-560085, KA. M:9620300691 Email:sudarshan.mv@outlook.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: No.984/13, 8th Main, Girinagar II Phase, Bangalore-560085, KA. Mob:9620300691 Email: liquidationoswpl@gmail.com
11.	Last date for submission of claims	11-07-2025

Notice is hereby given that the National Company Law Tribunal, Bangalore Bench has ordered the commencement of liquidation of the **Olympic Sportsware & Equipments Private Limited** on 11-06-2025, however the said order made available on 16-06-2025, on website on NCLT.

The stakeholders of Olympic Sportsware & Equipments Private Limited are hereby called upon to submit their claims with proof on or before 11-07-2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Date: 17-06-2025
Place: Bangalore


M V Sudarshan
Liquidator

FORM B PUBLIC ANNOUNCEMENT <i>(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)</i> FOR THE ATTENTION OF THE STAKEHOLDERS OF OLYMPIC SPORTSWARE & EQUIPMENTS PRIVATE LIMITED		
S.No	Particulars	Details
1	Name of corporate debtor	OLYMPIC SPORTSWARE & EQUIPMENTS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	02/01/1989
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bangalore, KA
4	Corporate Identity No. of corporate debtor	U36931KA1989PTC009742
5	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 9, 4th Phase, Bommasandra Industrial Area (Sub-layout), Hosur Road, Bangalore, Karnataka, India, 560099
6	Date of closure of Insolvency Resolution Process	11-06-2025
7	Liquidation commencement date of corporate debtor	11-06-2025 (Order received through email on 16-06-2025)
8	Name and registration number of the insolvency professional acting as liquidator	M V Sudarshan Reg.No.IBBVIPA-002/IP-N00561/2017-18/11707 (AFA Valid up to 31-12-2025)
9	Address and e-mail of the liquidator, as registered with the Board	Address: No.984/13, 8th Main, Girinagar II Phase, Bangalore-560085, KA. M:9620300691 Email: sudarshan.mv@outlook.com
10	Address and e-mail to be used for correspondence with the liquidator	Address: No.984/13, 8th Main, Girinagar II Phase, Bangalore-560085, KA. Mob:9620300691 Email: liquidationoswpl@gmail.com
11	Last Date for submission of claims	11-07-2025

Notice is hereby given that the National Company Law Tribunal, Bangalore Bench has ordered the commencement of liquidation of the **Olympic Sportsware & Equipments Private Limited** on 11-06-2025, however the said order made available on 16-06-2025, on website on NCLT.

The stakeholders of Olympic Sportsware & Equipments Private Limited are hereby called upon to submit their claims with proof on or before 11-07-2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Date: 17-06-2025
Place: Bangalore

M V Sudarshan
Liquidator



೦೪ ಏಕೋಪದ್ವಯಂತ್ರ

ಭಾರತ್ ಡಿ ಸಾರ್ವಜನಿಕ ಪ್ರತಿಭಟನೆ [ಭಾರತದ ದಿವಾಳಿ ಮತ್ತು ಜಾತಕ ಮಂಡನೆ (ಸಮಾಜದ ಪ್ರತಿಭಟನೆ) ನಿಬಂಧನೆಗಳು-2016ರ ನಿಬಂಧನೆ 12 ಅನ್ವಯ] ಒ.ಲಿಂಪಿಕ್ ಸ್ಪೋರ್ಟ್ಸ್‌ಮೇನ್ & ಈಕ್ವೈಟ್‌ಮೆಂಟ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಹಕ್ಕುದಾರರ ಗಮನಕ್ಕೆ		
ಕ್ರ. ಸಂ.	ಕಾಣಿಕೆ ವಿವರಗಳು	ವಿವರಣೆ
1	ಉಪೋಕ್ತ ಪ್ರತಿಭಟನೆ	ಒ.ಲಿಂಪಿಕ್ ಸ್ಪೋರ್ಟ್ಸ್‌ಮೇನ್ & ಈಕ್ವೈಟ್‌ಮೆಂಟ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್
2	ಉಪೋಕ್ತ ಪ್ರತಿಭಟನೆ ಸಂಸ್ಥಾಪಕ ನಿರ್ದೇಶಕ	82-81-1989
3	ಮಾನ್ಯ ಪ್ರತಿಭಟನೆ ಉಪೋಕ್ತ ಪ್ರತಿಭಟನೆ ಸಂಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರ ಹೆಸರು	ರಾಜೇಶ್ ಅಥಾ ಕುಮಾರ್-ಮೇನಕಾ, ಕರಗುಡಿ
4	ಉಪೋಕ್ತ ಪ್ರತಿಭಟನೆ ಉಪೋಕ್ತ ಪ್ರತಿಭಟನೆ ಸಂಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರ ಹೆಸರು	ಯು369312261989661899742
5	ಉಪೋಕ್ತ ಪ್ರತಿಭಟನೆ ನಿರ್ದೇಶಕರ ಹೆಸರು ಮತ್ತು ಪ್ರತಿಭಟನೆ ಸಂಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರ ಹೆಸರು (ಅಧಿಕಾರ) ವಿವರ	ಕ್ರ.ಸಂ. 9, 4ನೇ ಹಂತ, ಬೀದಿಬದ್ಧ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ (ಬಹು-ಘಟಕ) ಹೊಸಕೋಟೆ ರಸ್ತೆ, ಬೆಂಗಳೂರು, ಕರಗುಡಿ, ಭಾರತ-560099
6	ಉಪೋಕ್ತ ಪ್ರತಿಭಟನೆ ಸಮಾಜದ ನಿರ್ದೇಶಕರ ಹೆಸರು ಮತ್ತು ಪ್ರತಿಭಟನೆ ಸಂಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರ ಹೆಸರು	11-06-2025
7	ಉಪೋಕ್ತ ಪ್ರತಿಭಟನೆ ಸಮಾಜದ ಪ್ರತಿಭಟನೆ ಅಧಿಕಾರ ನಿರ್ದೇಶಕರ ಹೆಸರು	11-06-2025 (ಅಧಿಕಾರ ನಿರ್ದೇಶಕರ ಹೆಸರು 16.06.2025ರಂದು ರ-ಮೇನ್ ಮೂಲಕ ಸ್ವೀಕೃತವಾಗಿದೆ)
8	ಸಮಾಜದ ನಿರ್ದೇಶಕರ ಹೆಸರು ಮತ್ತು ಸಂಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರ ಹೆಸರು	ಎಂ.ವಿ.ಕುಮಾರ್ ಬದಲಾವಣೆ/ಎಂ.ಎಂ-482/ಎಂ-ಎಂ-4854/2017-2018/11707 (ಎಂ.ಎಂ.ಎಂ. 31.12.2025ರ ವರೆಗೆ ಮಾನ್ಯವಾಗಿದೆ)
9	ಮಂಡಳಿಯಲ್ಲಿ ನಿರ್ದೇಶಕರ ಹೆಸರು ಮತ್ತು ಸಂಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರ ಹೆಸರು	ಸಂ. 984/13, 8ನೇ ಮೈಲಿ, ಗುರುಕುಲ 2ನೇ ಹಂತ, ಬೆಂಗಳೂರು-560083, ಕರಗುಡಿ, ಮೊಬೈಲ್: 9628388691 ಇ-ಮೇಲ್: sudarshan.mv@outlook.com
10	ಸಮಾಜದ ನಿರ್ದೇಶಕರ ಹೆಸರು ಮತ್ತು ಸಂಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರ ಹೆಸರು	ಸಂ. 984/13, 8ನೇ ಮೈಲಿ, ಗುರುಕುಲ 2ನೇ ಹಂತ, ಬೆಂಗಳೂರು-560083, ಕರಗುಡಿ, ಮೊಬೈಲ್: 9628388691 ಇ-ಮೇಲ್: liquidationeswpi@gmail.com
11	ಕ್ರೀಡಾಂಗಣದಲ್ಲಿ ನಿರ್ದೇಶಕರ ಹೆಸರು	11.07.2025

ಈ ಮೂಲಕ ತಿಳಿಯಿಸಲಾಗುವುದು: ಉಪೋಕ್ತ ಕಂಪನಿ ಉಪೋಕ್ತ ಪ್ರತಿಭಟನೆ (ಬೆಂಗಳೂರು ಸಿಟಿ) ಒ.ಲಿಂಪಿಕ್ ಸ್ಪೋರ್ಟ್ಸ್‌ಮೇನ್ & ಈಕ್ವೈಟ್‌ಮೆಂಟ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನ ಸಮಾಜದ ಪ್ರತಿಭಟನೆ ಅಧಿಕಾರ ನಿರ್ದೇಶಕರ ಹೆಸರು 11-06-2025ರಂದು ಅಧಿಕಾರ ನೀಡಿದೆ, ಆದಾಗ್ಯೂ ಈ ಅಧಿಕಾರ ಎನ್‌ಎಂಎಲ್‌ನ ಮೊಬೈಲ್‌ನಲ್ಲಿ 16.06.2025ರಂದು ಲಭ್ಯವಿರುವಂತೆ ಮಾಡಲಾಗಿದೆ.

ಒ.ಲಿಂಪಿಕ್ ಸ್ಪೋರ್ಟ್ಸ್‌ಮೇನ್ & ಈಕ್ವೈಟ್‌ಮೆಂಟ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಹಕ್ಕುದಾರರಿಗೆ ಈ ಮೂಲಕ ತಮ್ಮ ಕ್ರೀಡಾಂಗಣ ಮಾರಾಟದ ಮೊತ್ತ 11-07-2025ರ ಒಳಗಾಗಿ ಬಟಂ-10ರ ಎಮಾಲು ನೀಡಿರುವ ಸಮಾಜದ ನಿರ್ದೇಶಕರ ಹೆಸರು ಮತ್ತು ಸಂಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರ ಹೆಸರು ತಿಳಿಯಲಾಗುತ್ತದೆ.

ಹಣಕಾಸು ಸಾಲದಾರರು ತಮ್ಮ ಕ್ರೀಡಾಂಗಣ ಮಾರಾಟದ ಮೊತ್ತ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ವಿಧಾನದ ಮೂಲಕವಷ್ಟೇ ಸಲ್ಲಿಸಬೇಕು. ಎಲ್ಲ ರಚನಾ ಹಕ್ಕುದಾರರು ತಮ್ಮ ಕ್ರೀಡಾಂಗಣ ಮಾರಾಟದ ಮೊತ್ತ, ಬೈಯಿಕ್‌ಮಾನ್, ಅಂತಹ ಮೂಲಕ ಅಥವಾ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ವಿಧಾನದಲ್ಲಿ ಸಲ್ಲಿಸಬಹುದಾಗಿದೆ.

ಕುಲ್ಯ ಅಥವಾ ತಪ್ಪುಮಾನ್ಯತೆಯಿಂದಾಗಿ ಕ್ರೀಡಾಂಗಣದಲ್ಲಿ ಸಲ್ಲಿಸಿದಂತಹ ಎಲ್ಲಾ ವಿವರಗಳನ್ನು ತಿಳಿಸಲಾಗುತ್ತದೆ.

ಒಂದು ಬೇರೆ ಹಕ್ಕುದಾರರು ತಮ್ಮ ಕ್ರೀಡಾಂಗಣದಲ್ಲಿ ಸಮಾಜದ ಪ್ರತಿಭಟನೆ ಸಂದರ್ಭದಲ್ಲಿ ಸಲ್ಲಿಸಿದಂತಹ, ಅಂತಹ ಹಕ್ಕುದಾರರು ಸಲ್ಲಿಸಿದ ಕ್ರೀಡಾಂಗಣ ಮತ್ತು ಮಧ್ಯಂತರ ನಿರ್ಗಮನ ವ್ಯಕ್ತಿಗಳನ್ನು ಅಥವಾ ನಿರ್ಗಮನ ವ್ಯಕ್ತಿಗಳನ್ನು ಉಪೋಕ್ತ ಸಮಾಜದ ನಿರ್ಗಮನ ಪ್ರತಿಭಟನೆ ಬೇರೆ ಜಾತಕ ಮತ್ತು ದಿವಾಳಿಗಳ ಮಂಡನೆ (ಉಪೋಕ್ತ ಪ್ರತಿಭಟನೆ ಸಮಾಜದ ನಿರ್ಗಮನ ಪ್ರತಿಭಟನೆ) ನಿಬಂಧನೆಗಳು- 2016ರ ಸೆಕ್ಷನ್ 38ರ ಅಡಿಯಲ್ಲಿ ಸಲ್ಲಿಸಲಾಗಿದೆ ಎಂದು ಭಾವಿಸಲಾಗುತ್ತದೆ.

ದಿನಾಂಕ: 17.06.2025
ಸ್ಥಳ: ಬೆಂಗಳೂರು

ಎಂ.ವಿ.ಕುಮಾರ್
ಸಮಾಜದ ನಿರ್ದೇಶಕರ ಹೆಸರು